

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. No. 5. x. 04

for further orders

L
2/11

Bench

Or. No. 12. x. 04

for further hearing as P/H with OA 414/04

L
5/11

Bench

P/H matter.
Stay till 25/11/04

L
21/11

Bench

Or. No. 25. 11. 04

copies of order prepared for counsel for both sides.

L
20/11

L
20/11
S. J. S.

for further hearing as P/H.

L
29/11

Bench

Order dated 25. 11. 04

This part heard matter be listed before the Division Bench on 20. 12. 04.

Interim order passed in this case earlier shall continue to remain in force until further orders.

Hand over the copies of this order to the counsel for both the parties

Member (J)

20. 05. 05

In terms of common order passed and pronounced in OA-414/04, this OA stands disposed of. NO COM.

Member (J)

Member (J)